

(e) whether Government propose to review the present policy for regularisation of quarters in favour of widows; and

(f) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (f). The information is being collected and will be laid on the Table of the House.

#### **Para-Medical Staff in CGHS Dispensaries of ISM**

8978. SHRI RAMJI LAL SUMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether different criteria are adopted for providing medical and para-medical staff in CGHS allopathic dispensaries and dispensaries/units of Indian System of Medicine and Homoeopathy; and

(b) if so, the reasons therefor and the steps being proposed to remove this disparity and to provide the staff in dispensaries/units of all systems of medicine on the same pattern?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Medical and Para-medical staff in CGHS allopathic and ISM dispensaries is posted in accordance with SIU norms. Since ISM and Homeopathy units function as a part of the allopathic dispensaries and there is no separate SIU norm for such units.

(b) Does not arise.

#### **Working of Food Corporation of India**

8979. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the nature and extent of autonomy enjoyed by the Food Corporation of India;

(b) whether Government propose to review the working of the Food Corporation of India in order to evaluate its spending huge fund on its operational needs in the light of the experience gained by effective functioning of Civil Supplies Corporation in the States;

(c) if so, when such a review is proposed; and

(d) if not, the reasons for not undertaking this step?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) As provided under the Food Corporations Act, 1964 the general superintendence, direction and management of the affairs and business of the Food Corporation of India vests in the Board of Directors, which is guided on questions of policy by the Central Government.

(b) to (d). The functions of the Food Corporation of India and Civil Supplies Corporations of States are not similar. The review of operational costs of Food Corporation of India is a continuing process. However, the Bureau of Industrial Costs and Prices (BICP) has been asked to undertake cost audit of the Corporation's operations.

#### **Persons Seeking Jobs Abroad**

8980. SHRI N. DENNIS: Will the Minister of LABOUR be pleased to state:

(a) the number of persons going abroad for job, annually; and

(b) the number of graduate among them?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) During the last three years persons, as under have obtained emigration clearance in connection with employment abroad from various offices of Protectors of Emigrants:—

1987	—	1,25,356
1988	—	1,69,888
1989	—	1,25,786

(b) Graduates are not required to obtain emigration clearance and hence this information is not maintained.

#### Purchase of Cars/Jeeps by C.P.W.D.

8981. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is the practice in C.P.W.D to purchase cars and jeeps, the cost of which is charged on the account of works of the projects;

(b) whether these vehicles are actually used by the supervisory staff and others who are engaged in those works, if not, the reasons thereof;

(c) whether motor cycle, pick up van and trucks are more useful for those projects works; and

(d) if so, the total number of cars, jeeps, motor cycles, pick up vans and trucks purchased by the CPWD authority during the 1985-1988 against project work or/and other accounts, item-wise?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir. It is not the practice in the CPWD to purchase cars and jeeps, by charging the

same to the estimate of the work except when a specific provision is included for such vehicles in the estimate of the work.

(b) Yes, Sir.

(c) No, Sir.

(d) Cars	22
Jeeps	106
Pickup Vans/Maruti Vans.	15
Motor Cycles	—
Trucks/Trekers	9
Total:	152

#### Regularisation of Government Accommodation

8982. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 9 August, 1989 to Unstarred Question No. 3156 regarding regularisation of Government accommodation and state:

(a) whether the policy laid down by Government in regard to regularisation of the Government accommodation in favour of the dependent of retired Government employee is not followed by the Directorate of Estates in all cases;

(b) if so, the reasons thereof;

(c) the reasons for not regularising allotment in such cases where a dependent of retiring Government servant is either appointed to the Government service or on deputation within a period of three years of his retirement;

(d) the details of the number of cases still pending without taking any action during